

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

DISTRICT AND SESSIONS JUDGES – Transfers and Postings of District and Sessions Judges – **ORDERS - ISSUED.**

ROC.NO.1730/2025-B.SPL.

NOTIFICATION NO.289-B.SPL.

DATED: 15.04.2025

The High Court is pleased to pass the following Transfers and Postings of District and Sessions Judges:-

The District and Sessions Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in Column Number 2, are directed to handover charge of their post **and also the post(s) for which they have been holding in full additional charge**, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the post(s) for which his/her predecessor is holding full additional charge**, if any, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI A.KARNA KUMAR, Principal District and Sessions Judge, Nirmal.	Principal District and Sessions Judge, Rangareddy District at L.B.Nagar. (Vice Sri S.Sasidhar Reddy transferred)	Principal District and Sessions Judge, Adilabad	III Additional District and Sessions Judge - cum- III Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B. Nagar.
2.	SMT. B.PRATHIMA, Principal District and Sessions Judge, Karimnagar.	Principal District and Sessions Judge, Jangaon. (Vice Sri D.Ravindra Sharma transferred)	I Additional District and Sessions Judge, Karimnagar.	Principal District and Sessions Judge, Bhongir.

3.	SRI KUMAR VIVEK, Special Judge for trial of SPE & ACB Cases, Karimnagar.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Adilabad. (Vice Dr. P. Siva Ram Prasad transferred)	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, Karimnagar.	Dr. P.Siva Ram Prasad
4.	SMT. P.LAKSHMI KUMARI, Judge, Family Court-cum-IV Additional District and Sessions Judge, Karimnagar.	Judge, Family Court -cum- III Additional District and Sessions Judge, Adilabad. (Post kept vacant)	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.	Dr. P.Siva Ram Prasad
5.	SMT. G.NEELIMA, Principal District and Sessions Judge, Jagtial.	Principal District and Sessions Judge, Medak. (Vice Smt. P. Lakshmi Sarada transferred)	I Additional District and Sessions Judge, Jagtial.	Principal District and Sessions Judge, Sangareddy.
6.	MS. N.PREMA LATHA Principal District and Sessions Judge, Rajanna Sircilla.	Principal District and Sessions Judge, Gadwal. (Vice Sri K. Kusha transferred)	I Additional District and Sessions Judge, Karimnagar.	Principal District and Sessions Judge, Wanaparthy.
7.	SRI MOHD. ABDUL RAFI, Principal District and Sessions Judge, Narayanpet.	Principal District and Sessions Judge, Mahabubabad. (Post kept vacant)	Principal District and Sessions Judge, Mahabubnagar.	Principal District and Sessions Judge, Yadadri Bhongir.
8.	SRI D.RAJESH BABU, Principal District and Sessions Judge, Nagarkurnool.	Chairman, Telangana State Waqf Tribunal, Hyderabad. (Post kept vacant)	Principal District and Sessions Judge, Wanaparthy.	III Additional Chief Judge, City Civil Court, Hyderabad.
9.	SMT. P.LAKSHMI SARADA, Principal District and Sessions Judge, Medak.	Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, Suryapet. (Post kept vacant)	Principal District and Sessions Judge, Sangareddy.	Principal District and Sessions Judge, Nalgonda.

10.	SMT.SUNEETHA KUNCHALA, Principal District and Sessions Judge, Nizamabad.	Principal District and Sessions Judge, Peddapally. (Post kept vacant)	I Additional District and Sessions Judge, Nizamabad.	Industrial Tribunal and Labour Court - cum- Additional District and Sessions Judge, Godavarikhani, Peddapally District.
11.	SRI S.RAVI KUMAR, V Additional District and Sessions Judge, Bodhan, Nizamabad District.	I Additional District and Sessions Judge, Gadwal. (Post kept vacant)	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.	Principal District and Sessions Judge, Wanaparthy.
12.	SRI LALSINGH SREENIVASA NAIK, I Additional District and Sessions Judge, Kamareddy.	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Mancherial. (Post kept vacant)	Principal District and Sessions Judge, Kamareddy.	Principal District and Sessions Judge, Asifabad.
13.	SMT. C.RATNA PADMAVATHI, Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District and Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Rangareddy District at L.B.Nagar.	Principal District and Sessions Judge, Jagtial. (Vice Smt. G. Neelima transferred)	V Additional District and Sessions Judge-cum-V Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	I Additional District and Sessions Judge, Jagtial.
14.	DR. K.PATTABHI RAMA RAO, I Additional District and Sessions Judge, Ranga Reddy District at L.B.Nagar.	Principal District and Sessions Judge, Hanumakonda. (Vice Sri CH. Ramesh Babu transferred)	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B. Nagar.	Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, Hanumakonda.

15.	SMT. P.MUKTHIDA, Judge, Family Court, Ranga Reddy District at L.B.Nagar.	I Additional District and Sessions Judge, Yadadri Bhongir. (Post kept vacant)	Judge, Additional Family Court, Rangareddy District at L.B. Nagar.	Principal District and Sessions Judge, Yadadri Bhongir.
16.	SRI Y.JAYA PRASAD, XI Additional District and Sessions Judge, Ranga Reddy District at L.B.Nagar.	I Additional District and Sessions Judge, Siddipet. (Post kept vacant)	Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	Principal District and Sessions Judge, Siddipet.
17.	SMT. HARISHA, IX Addl. District and Sessions Judge-cum-IX Addl. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nizamabad. (Post kept vacant)	X Additional District and Sessions Judge-cum-X Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	I Additional District and Sessions Judge, Nizamabad.
18.	SRI P.PRADEEP NAIK, XII Additional District and Sessions Judge, Ranga Reddy District at L.B.Nagar.	XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar. (Vice Sri Y. Jaya Prasad transferred)	-	
	After assumption of charge of the said post, the officer will be full additional charge of the post of XII Additional District and Sessions Judge, Ranga Reddy District at L.B.Nagar and XV Additional District and Sessions Judge-cum-XV Additional Metropolitan Sessions Judge, Cyberabad, Ibrahimpatnam, Ranga Reddy District, until further orders.			

19.	SMT. J.KAVITHA, IV Additional District and Sessions Judge-cum-IV Additional Metropolitan Sessions Judge, L.B.Nagar-Cum-I Additional Family Court, Ranga Reddy District at L.B.Nagar.	Judge, Family Court-cum-IV Additional District and Sessions Judge, Karimnagar. (Vice Smt. P. Lakshmi Kumari transferred)	Court of the Special Sessions Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.
20.	SRI J.VIKRAM, Fast Track Special Court for Expeditious Trial and Disposal of RAPE & POCSO Act Cases, Medchal-Malkajgiri District at Neredmet.	Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar. (Vice Sri Kumar Vivek transferred)	I Additional District and Sessions Judge - cum- Metropolitan Sessions Judge - cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal -Malkajgiri District at Kushaiguda	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, Karimnagar.
21.	SRI P.NARAYANA BABU, Principal District and Sessions Judge, Jayashankar Bhupalpally.	Chairman, Co-Operative Tribunal, Warangal. (Post kept vacant)	Principal District and Sessions Judge, Mulugu.	Principal District and Sessions Judge, Warangal.
22.	SRI S.SHIVA KUMAR, Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.	Principal District and Sessions Judge, Karimnagar. (Vice Smt. B.Prathima transferred)	XXIV Additional Chief Judge, City Civil Court, Hyderabad.	I Additional District and Sessions Judge, Karimnagar.
23.	SMT. S.SARITA, Judge, Principal Family Court, City Civil Court, Secunderabad	I Additional District and Sessions Judge, Bhadradi Kothagudem. (Post kept vacant)	XII Additional Chief Judge, City Civil Court, Secunderabad	Principal District and Sessions Judge, Bhadradi Kothagudem.
24.	SRI D.RAMAKANTH, I Additional Metropolitan Sessions Judge, Hyderabad -cum- XV Additional Chief Judge, City Civil Court, Hyderabad.	Principal District and Sessions Judge, Nagarkurnool. (Vice Sri D. Rajesh Babu transferred)	II Additional Metropolitan Sessions Judge, Hyderabad -cum- XVI Additional Chief Judge, City Civil Court, Hyderabad	Principal District and Sessions Judge, Wanaparthy.

25.	SRI VINOD KUMAR, II Additional Metropolitan Sessions Judge, Hyderabad -cum- XVI Additional Chief Judge, City Civil Court, Hyderabad.	I Additional Metropolitan Sessions Judge, Hyderabad -cum- XV Additional Chief Judge, City Civil Court, Hyderabad. (Vice Sri D. Ramakanth transferred)	
After assumption of charge of the said post, the officer will be full additional charge of the post of II Additional Metropolitan Sessions Judge, Hyderabad -cum- XVI Additional Chief Judge, City Civil Court, Hyderabad, until further orders.			
26.	SMT. B.PUSHPALATHA, Fast Track Special Court for trial of POCSO Act Cases, Hyderabad.	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Rajanna Sircilla. (Post kept vacant)	Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) cases-cum-XII Additional Metropolitan Sessions Judge at Hyderabad.
27.	SRI MOHD. AFROZ AKTHAR, Principal Special Judge for trial of SPE & ACB Cases, Hyderabad.	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar. (Post kept vacant)	Spl. Judge for trial of cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad.
28.	SMT. G.V.N.BHARATHA LAXMI, Presiding Officer, Labour Court-I, Hyderabad.	Principal District and Sessions Judge, Nizamabad. (Vice Smt. Suneetha Kunchala transferred)	Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
29.	SRI K. KUSHA, Principal District and Sessions Judge, Jogulamba Gadwal.	Chief Judge, City Small Causes Court, Hyderabad -cum- Chairman, Motor Accidents Claims Tribunal, Hyderabad. (Post kept vacant)	Principal District and Sessions Judge, Wanaparthi.
			III Additional Chief Judge, City Civil Court, Hyderabad.

30.	SRI CH.RAMESH BABU, Principal District and Sessions Judge, Hanumakonda.	Principal District and Sessions Judge, Jayashankar Bhupalapally. (Vice Sri P. Narayana Babu transferred)	Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, Hanumakonda.	Principal District and Sessions Judge, Mulugu.
31.	SRI S.SASIDHAR REDDY, Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.	Chief Judge, City Civil Court, Hyderabad. (Post kept vacant)	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B. Nagar.	II Additional Chief Judge, City Civil Court, Hyderabad.
32.	SMT. S.N.SREEDEVI, Senior Faculty Member-II Telangana State Judicial Academy, Secunderabad.	Principal District and Sessions Judge-cum-Family Court, Medchal-Malkajgiri District at Kushaiguda. (Vice Sri V.Balabhaskar Rao transferred)	Deputy Director, Telangana State Judicial Academy, Secunderabad.	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda.
33.	SRI A.VEERAIAH, I Additional Chief Judge, City Civil Court, Secunderabad.	Principal District and Sessions Judge, Mancherial. (Vice Sri Boya Srinivasulu transferred)	XII Additional Chief Judge, City Civil Court, Secunderabad.	Principal District and Sessions Judge, Kumurambheem Asifabad.
34.	SMT. S.SREEVANI, Special Judge for trial of cases under SCs/ STs (Prevention of Atrocities) Act -cum- VI Additional Metropolitan Sessions Judge, Hyderabad -cum- XX Additional Chief Judge, City Civil Court, Secunderabad.	Principal District and Sessions Judge, Nirmal. (Vice Sri A.Karna Kumar transferred)	IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.	Principal District and Sessions Judge, Adilabad.

35.	SMT P.NEERAJA, Judge, Principal Family Court -cum- XIII Addl. Metropolitan Sessions Judge, Hyderabad.	Principal District and Sessions Judge, Rajanna Sircilla. (Vice Ms.N.Prema Latha transferred)	Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, Hyderabad.	I Additional District and Sessions Judge, Karimnagar.
36.	On relief Dr. P.SIVA RAM PRASAD, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Adilabad.	I Additional District and Sessions Judge, Adilabad. (Post kept vacant)	--	--
37.	DR. M. SHYAM SREE, I Additional District and Sessions Judge, Suryapet.	Judge, Principal Family Court, City Civil Court, Secunderabad. (Vice Smt. S.Saritha Transferred)	Principal District and Sessions Judge, Nalgonda	XII Additional Chief Judge, City Civil Court, Secunderabad.
38.	SRI BOYA SRINIVASULU, Principal District and Sessions Judge, Mancherial.	Principal District and Sessions Judge, Narayanpet. (Vice Sri Mohd. Abdul Rafi transferred)	Principal District and Sessions Judge, Asifabad.	Principal District and Sessions Judge, Mahabubnagar.

The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge or until further orders which ever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further, the officers who are holding full additional charge of the post(s) if any, are directed to hold the Court proceedings at least once in a week if the said Court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

- NOTE: 1. All the officers shall get themselves relieved from their present posts and join in their new posts on or before 23.04.2025 without fail.
2. All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.

3. The officer(s) at Sl.Nos.29 & 37, are not entitled to draw transfer grant/ disturbance allowance, transfer T.A., and other consequential benefits, since the officer(s) are transferred to the present station on their request.
4. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty.

S. Arun
15/4/2015

REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Principal Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad

12. THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:

- | | | |
|---------------------------|------------------------------|---------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem-Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Ranga Reddy District at Nampally, Exhibition Grounds, Hyderabad
15. The District Treasury Officer, Medchal Malkajgiri District at Shamirpet.

16. **THE SECTION OFFICERS :**

- | | | |
|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P. Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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